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	<i>Lease No. 2</i>	26.2.88 to 25.2.88	Rs. 26,175.00	
		26.2.89 to 25.2.90	Rs. 52,350.00	
		26.2.90 to 25.2.91	Rs.52,350.00	
		26.2.91 to 25.2.92	Rs. 26,175.00	

[English]

Control of Floods in Dibrugarh, Assam

4660. SHRI RATILAL KALIDAS VARMA: Will the Minister of WATER RESOURCES be pleased to state.

(a) the details of the flood control projects approved by the Union Government for Dibrugarh, Assam during the last three years;

(b) whether any master plan has been prepared to protect Dibrugarh from the fury of the Brahmaputra floods; and

(c) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) One flood control project upstream of Dibrugarh town costing Rs. 10.74 crores has been technically approved for protection of Nagahooli Majon area.

(b) and (c). No Master Plan for protection of Dibrugarh town has been prepared by Brahmaputra Board but their Master Plan of main Brahmaputra river identifies the strengthening of the existing Dibrugarh town protection works.

[Translation]

Mineral Deposits in Forest Areas

4661. SHRI M.G. REDDY: Will the Minister of MINES be pleased to state:

(a) whether most of the mineral deposits in the country are located in the forest areas;

(b) if so, the details thereof; and

(c) the steps taken/being taken for exploration of these minerals in the forests?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) (a) Minerals generally occur in remote and inaccessible areas including forest areas.

(b) Classification of mineral deposits in forest and non-forest areas has not been done.

(c) Exploration of mineral deposits in both forest and non-forests areas is being carried out systematically.

Setting up of Steel Plants with Foreign Collaboration

4663. SHRI RABI RAY: Will the Minister of STEEL be pleased to state:

(a) whether the Union Government have taken any decision on setting up of new steel plants in Public Sector;

(b) whether the State Governments have been granted permission to negotiate with foreign companies/NRIs for setting up of steel plants in their respective States;